

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

8. IA 3082/2024 IA 3766/2023 IA 4546/2023 in C.P. (IB)/4048(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024

NAME OF THE PARTIES:- IA 3082/2024 Pradeep Kumar Chakravarty
Resolution Professional of Team Interventure
Exports (India) Pvt Ltd Vs. Vinod Kumar
Umadatta Agarwal Pradeep Kumar
Chakravarty Vs. Vinod Kumar Umadatta
Agarwal
IN THE MATTER OF
Bank of Baroda (Dena Bank)
V/s
S Team Interventure Exports (India) Pvt Ltd

Section: Application under any other provisions- IBC, Sec 60(5), Sec 66(1), Rule 11 of NCLT, 2016(2), Application under any other provisions- IBC Sec 60(5), Sec 33(1) (b) (i) to (iii) r/w Sec 33(3), Rule 11 of NCLT, 2016 U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3082 of 2024:- Counsel, Aniruth Purusothaman a/w Aditya Sharma appeared for the Applicant. None present on behalf of the Respondent. This Application is filed by the Resolution Professional u/s 66 of the IB Code, 2016. **Registry is directed** to issue notice to the Respondents intimating the next date of hearing and file track consignment report at least two days before the next date of hearing. In addition to Court Notice, the Applicant is also directed to issue notice to the Respondents intimating the next date of hearing by all possible means (i.e. Speed Post, Email, etc.) and file affidavit of service enclosing therewith the notice along with proof of service of notice at least two days before the next date of hearing. List this matter on **30.07.2024**.

IA 3766 of 2023:- Counsel, Aniruth Purusothaman a/w Aditya Sharma appeared for the Applicant, Counsel, Rohit Gupta a/w Vatsal Gosalia i/b Akash Acharya appeared for the Respondent no. 1 and Counsel, Atishay Jain appeared for the Respondent no. 2. Written submission filed by the Respondent is taken on record. **Reserved for Orders.**

IA 4546 of 2023:- Counsel, Aniruth Purusothaman a/w Aditya Sharma appeared for the Applicant. Heard, Counsel for the Applicant for a considerable time and **Reserved for Orders.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)